

by the C. B. I. for allegedly defrauding the plot-holders of Greenfield colony of crores of rupees ;

(b) if so, whether the investigations have since been started with the details of the progress made in the matter ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) and (c). Do not arise.

#### Legislation to Protect Plot-Holders

2593. SHRI HARDYAL DEVGUN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to initiate any legislation to protect the interests of plot-holders where colonisation schemes are mooted and which are within the jurisdiction of the Central Government ;

(b) if so, details thereof ; and

(c) the time by which it is likely to be brought forward ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The matter is under consideration.

#### Financial Assistance to Orissa Government

2594. SHRI CHINTAMANI PANIGRAHI : Will the Minister of EDUCATION be pleased to state :

(a) whether any financial assistance has been given to Orissa in 1967-68 and 1968-69 for building extensions, equipment, publications or training of Museum staff etc. ;

(b) whether any such proposal was received from the State Museum of Orissa ; and

(c) if so, what was the proposal and the amount of assistance given during the years 1967-68 and 1968-69 ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : (a) and (b). Yes, Sir.

Proposals amounting to Rs. 6,08,800/- were received.

(c) The following grants have been given during the two years :

1967-68	Rs. 4,400/-
1968-69	Rs. 4,500/-

#### Compilation and Publication of the District Gazetteers by Orissa Government

2595. SHRI CHINTAMANI PANIGRAHI : Will the Minister of EDUCATION be pleased to state :

(a) whether the Orissa Government have received any financial assistance from 1950 to 1968 from the Central Government for compilation and publication of the District Gazetteers ;

(b) if so, the amount thereof ; and

(c) what progress has been made so far in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : (a) Yes, Sir.

(b) Rs. 45,986.40.

(c) The drafts of five District Gazetteers have been completed and approved for publication. The Gazetteer of Koraput has been published while that of Mayurbhanj is in the press.

#### Paradeep Port

2596. SHRI CHINTAMANI PANIGRAHI : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the steps taken to install the required number of buoys for channel markings at Paradeep Port by now ;

(b) whether it is a fact that between 1966 and 1968 till now only three buoys have been installed ; and

(c) whether adequate radio communication facilities have been provided at the Port now ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b). For marking the channel at paradeep Port, the requisite number of buoys have already

been acquired. But all the mooring gears needed for installing these buoys in the channel have not been received so far. As such, it has been possible to instal only three permanent buoys so far. As soon as the mooring gears are received, the other buoys will be laid in position.

Meanwhile, the channel is being marked with small drum buoys inside the breakwaters for safe navigation. The position of these temporary buoys is being checked constantly by the Hydrographic Surveyor and whenever necessary these are shifted to correct positions prior to carrying out shipping movements. Besides the buoys, transit beacons have also been installed ashore for safe navigation.

(c) Orders have already been placed for the purchase of a H. V. F. set and it is expected to be received shortly. Preliminary steps have also been taken to have a wireless telegraph station and teleprinter arrangements at the Port.

#### Reallocation of Staff Due to Punjab Reorganisation

2597. SHRI YAJNA DATT SHARMA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred question No. 5482 on the 23rd August, 1968 and state :

(a) whether Government have since examined all the recommendations of the Chief Secretaries' Committee regarding the reallocation of staff on the reorganisation of Punjab ; and

(b) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Out of 57 Departments involved in the process of reorganisation, recommendations of the Chief Secretaries' Committee have been received in respect of 54 Departments. Allocations in respect to 52 Departments have been finalised. Action is in progress to finalise allocations in respect of remaining Departments on a priority basis.

#### India Tourism Development Corporation

2598. SHRI PREM CHAND VERMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) when the India Tourism Develop-

ment Corporation was set up and who were the members of its Board of Directors and how the same Board Continued ;

(b) the members of the Board of Directors at present, the name of the Chairman or Managing Director of the Corporation, when they were appointed, their tenure and terms of appointment ;

(c) the loss suffered by the Corporation on account of irregularities, theft, stock, shortage, fire or any other such causes and whether these matters were looked into ; and

(d) if so, the result thereof and, if not the reasons therefor ?

#### THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) The India Tourism Development Corporation was set up on 1-10-1966. A list of members of the first Board of Directors is laid on the Table of the House (Annexure 'A'). [*Placed in Library. See No. LT-2388/68.*]

The Board was reconstituted with effect from 1-10-1967. Name of new Directors are given in the list or the Table of the House (Annexure 'B'). [*Placed in Library. See No. LT-2388/68*]

(b) The present Board of Directors was constituted with effect from 1-10-1968 and the names of its members are given in the list laid on the Table of the House (Annexure 'C'). [*Placed in Library. See No. LT-2388/68.*]

The Chairman is Shri Romesh Thapar. He was appointed as Chairman with effect from 1-10-1967 for a period of one year reappointed for another year with effect from 1-10-1968. Shri Thapar is a non-official part-time Chairman. He is eligible to receive, like other non-official Directors of the Corporation, Rs. 75/- for each meeting of the Board of Directors attended by him and Travelling Allowance for journeys performed in connection with the business of the Corporation, which includes actual train or air fair plus Rs. 100/- for the first day and Rs. 50/- for the subsequent days for incidental expenses and Daily Allowance.

Shri M. S. Sundara is the present Managing Director of the Corporation. He was appointed with effect from 26-8-1968 until further orders. The terms and conditions of his appointment are